

Fourteenth Loksabha

Session : 10

Date : 15-05-2007

Participants : [Nambadan Shri Lonappan](#)

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Title: Need to check mushrooming of unrecognized private educational institutions in the Country.

SHRI LONAPPAN NAMBADAN (MUKUNDAPURAM) : There are thousands of schools and colleges functioning in our country that do not have the recognition of the Central or State Governments. The future of lakhs of students who are studying in such “Educational Trade Centres” are in real danger. Poor students who study in such institutions by availing bank loans, paying heavy capitation fee by mortgaging their house, end up receiving fake certificates.

More than half of the nursing schools and colleges in Karnataka do not have recognition. From Kerala alone one and a quarter lakh students are studying in various nursing institutions in Karnataka. Many poor students and their family are in the vain hope that when the course is over they would get lucrative jobs aboard. They are now being pushed to the verge of suicide by the malpractice of such unrecognized institutions. Though the Karnataka High Court has passed strict stricture against the unrecognized nursing institutes, many are still functioning.

Therefore, the Central Government should take immediate steps so that where by all such unrecognized nursing institutions and other unrecognized schools and colleges are closed immediately. Those institutions that do not provide basic facilities for education should be de-recognized Government should frame strict and comprehensive laws to check such private educational institutions which are virtually slaughter houses for our students.

Right to education should not remain the responsibility of the State alone. I request that the Centre should ensure that universal education is provided all over the country.... (*Interruptions*)

* Not recorded

** English Translation of the speech originally delivered in Malayalam

अध्यक्ष महोदय : कैसे हुआ, यह हम भी देख रहे हैं।

...(व्यवधान)

MR. SPEAKER: You cannot dictate to me.

... (*Interruptions*)

MR. SPEAKER: Please do not do that. I do not need your advice on this. When I need, I will ask you.

KUMARI MAMATA BANERJEE (CALCUTTA SOUTH): Sir, it is an important matter.

MR. SPEAKER: Important matters will be allowed.

... (*Interruptions*)

MR. SPEAKER: I do not know why these cross talks are taking place. Please do not interrupt another hon. Member.